

**NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण**  
**EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ**  
**KOLKATA/ कोलकाता**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 350

Date: 24.05.2024

**PUBLIC NOTICE**

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter	Subject Matter	Name & Address of the Complainant
1	14.02.2024 By email	Seeking stern action against the incumbent DFO(W/L) Puri and others for inaction in the subject of non-forest program named "Astaranga Belabhumi Mahotsav Pir Jahania" which was held on November 27 and 28, 2023 within the wildlife protected region Astaranga forest. And to grant sanction under Section 197 Cr. PC for the prosecution of incumbent DFO(W/L) Puri. The applicant requested for inquiry about the non-forest activities as stated above and take appropriate action against the incumbent DFO(W/L) Puri.	Dr. Laxmidhar Biswal, Vill: Olihan; PO: Alasahi; PS: Astaranga; Dist: Puri; Odisha-752109
2	14.02.2024 By email & Speed Post date 18.02.2024	Urgent Request to Address Noise Pollution Issue During Saraswati Puja Festival. The issue continues to be a source of distress for the local residents. For the escalating problem of noise pollution, particularly during Saraswati	Sh. Santosh Kumar Yadav General Secretary, NGSKS 2/6 D, Nitya

		Puja festivals, has become a matter of increasing concern for our community/ local residents, I felt compelled to highlight this matter, as the noise levels from loudspeakers and sound systems in various pandals are creating an unbearable environment.	Ghosh Street Kidderpore, Kolkata - 700 023
3	16.02.2024 By Sppeed Post	Lifting of sand from Lemlema (Tangarbhadi) sand bed by Sh. Nirlipta Behura of Patrapada, Dist- Sundargarh. The ADM Sundargarh could not foresee & appreciate the apprehension of Tahsildar, Subdega and allowed the tender holder to transport the sand through Bhojpur village. The applicant has prayed to take urgent steps to stop lifting and transportation of sand from Bhojpur Sand Bed to save the bridge project where mining is taking place within 500 metres radius of the site for greater interest of people of locality.	Sh. Kishore Kumar Mishra S/o Bata Krushna Mishra, R/o Patrapada, PS/Dist - Sundargarh
4	Received by speed post on 26.02.2024	मानसून के समय बालू उत्खनन पर NGT द्वारा लगाए गए रोक के सम्बन्ध में आपको अवगत करना है कि NGT द्वारा मानसून के वक़्त झारखण्ड राज्य में बालू उत्खनन पर रोक लगायी गयी है। जिसका अनुपालन केवल खान एवं भूतत्व विभाग लागू है अथवा सभी विभागों पर। ऐसा इसलिए क्योंकि मानसून के वक़्त खान एवं भूतत्वा विभाग के खान निरीक्षक और खनन पदाधिकारी बालू गाडी को पकड़ कर केस कर देते हैं। कितना मिन्नत कर लो कि गरीब है सुनते ही नहीं है। बोलते है NGT का आदेश है। वही प्रदुषण विभाग, एस.डी.ओ, डी.एँ.ओ. कभी हम ट्रेक्टर वालो को तंग नहीं करते ना ही पुलिस तंग करती है। पुलिस तो 500 रुपये ट्रेक्टर लेती है और जाने देती है। यहाँ तक की जो रांची का बड़ा हाई कोर्ट और विधान सभा बना है, उसमे भी बहुत सारा लाखो टन अवैध बालू उपयोग किया गया, पर एक केस नहीं किया गया। और हम एक गाडी बालू घर बनाने के लिए ले जा रहे थे तो पकड़ के केस कर दिया। खान विभाग का सचिव को निर्देश दे कि सभी विभाग जो चोरी का बालू उपयोग कर रहा, उसपर केस करे या 50-100 गुना रॉयल्टी लें, ना कि डबल रॉयल्टी का लॉलीपॉप ले। और नहीं पूछ सकते है तो खाली गरीब पे केस करके बहुत महान बनने और नदी बचाने का धिनौना नाटक बंद करिया। आपका आदेश केवल गरीब लोग को तंग करता है। अमीर लोग का घर, मॉल, अपार्टमेंट, पुल, सड़क, न्यायालय, विधानसभा, सब बन रहा। अगर नहीं कर सकते तो अपना आदेश वापस लें।	श्री रमेश कुमार, बुढ़मू रांची - 835205 ट्रेक्टर मालिक
5	29.02.2024 By Speed Post *received	Appropriate steps to be taken to strictly follow the order passed by the Hon'ble Chief Justice of Calcutta High Court in WPA (P) No. 234/2021 dated 22.11.2021	Sh. Mrityunjay Kr. Singh Secretary, All Social Human

	earlier also on 7.02.2023	to protect the old and useful trees at Railways land known as Salt Golah area of Golabari Police Station, Howrah and prevent illegal felling of trees.	Right Society at 12, Government Place (East), 1st Floor, Kolkata - 700069
6	01.03.2024 By Speed Post	Complaint of Illegal Tree Cutting the destroying Environment beside the house of applicant's property at 19 Dr. Saroj Mukherjee Road Agarpara P.O-Kamarhati, PS-Khardah, North (24) Parganas, Kolkata-700058 by Madan Mohan Gupta Ranjeet Shaw, Amar Mandal and Ratan Mandal. 2 Mango Trees (himsagar and langra type) and 1 Jamrul Tree have been felled and stealing trees for constructing a new building.	Sh. Tanmoy Roy S/o Late Sukhendu Roy, At- 19 Dr. Saroj Mukherjee Road, Agarpara, PS - Khardah, Kolkata-700058
7	07.03.2024 By Speed Post	Prayer to take immediate steps against Mountain of Garbage lying at the locality of Bankra, New Mondal Para near New Mondal Para, Burial Ground which raise chances of the serious Health Hazardous problem which may caused the CHEMICAL ACCIDENT like Bhopal Gas Tragedy as there is serious Hazardous Gas formed from one unauthorised dumping of Garbage at Bankra, New Mondal Para near New Mondal Para, Burial Ground which caused chronic health issues & respiratory problems, eye irritation and others maladies resulting from exposure to the toxic gas which release from said mountain of garbage in the huge populated residential area i.e. Bankra, New Mondal Para.	(1) Sk. Md. Reyazuddin S/o Sk. Md Ilyas (2) Mohammad Tanweer Ansari @ Raju S/o Late Md. Saifuallah (3) Sakil Ansari S/o Nayim Ansari (4) Md. Barkatullah Ansari S/of Md Mofid Ansari R/o- Bankra, new Mondal Para. P.S.- Domjur, Dist. Howrah.
8	09.03.2024, 20.03.2024 By email *received earlier also on 23.05.2023, 01.06.2023 23.06.2023	Registration of complaint - illegal filling of pond/water body near Purti Flowers, H4/69, BBT Road, Jolkol, PO - Maheshtala, Kolkata. Applicant has prayed to treat this matter with the utmost urgency and initiate immediate action to halt the illegal filling of the water bodies.	Sh. Mahesh Suma R/o - H4/69, BBT Road, Purti Flowers, Maheshtala, Kolkata - 700141
9	12.03.2024, 05.04.2024, 10.04.2024 By Email	Hampered Progress of bio mining of old waste at Dhapa Site due to Unknown Interest - Urgent. The hope was built stronger as the progress of work, plant and machineries has been increasing day by day. Although the work is going on well, it is requested to the higher	Senior Citizen of Kolkata Email: <a href="mailto:seniorcitizenclubkolkata@gmail.com">seniorcitizenclubkolkata@gmail.com</a>

		authority to intervene to support this work so that work progress may be increased. The project is being carried out by one Gujarat Company but some unknown interest is hampering the project. The applicant has requested to all departments to take prompt and urgent actions.	
10	12.03.2024, 03.04.2024 By Speed Post	Complaint Regarding Illegal Operation of a factory specializing in manufacturing of Disc Fitting Post Insulator, H.T & L.T. overhead line materials, aluminum metal parts, and other related items without the necessary licenses, permissions by one Anti-Social and Local Gunda named Mukhtar Khan @ Dulara Boss. He is running illegal operation of a workshop/factory named M.K. Industries situated in Kantalia Industrial Complex, Howrah Amta Road. P.O. Nibra, P.S. Domjur and District Howrah 711409 without necessary license and approval and CTO from WBPCB and other government authorities. The applicant has requested thorough investigation in the matter and take promote enforcement action against the responsible parties.	Md. Altaf son of Md Hasib, by faith Muslim, by occupation Business residing at premises no. 239, Belilious Road. Police Station and District Howrah. 711101
11	03.03.2024, 07.04.2024 By email	Noise & Air Pollution near Academic Institutions and Residential Area - Basanta Lal Saha Road, Kolkata. The area is plagued by a high number of Heavy Commercial Vehicles, Trucks and unruly bike riders revving their 2 wheelers and sometimes 4 wheelers plying 24x7. The applicant has requested to take appropriate action without willing to disclose his identity...	A fellow resident of Basanta Lal Saha Road Email: <a href="mailto:sohamiam25@gmail.com">sohamiam25@gmail.com</a>
12	05.04.2024 By Speed Post	Non-compliance of KMC building rules one Md. Mustafa runs two restaurants and a guest house which are illegal and creates ruckus so the pedestrians cannot walk through the footpath at premises no. 8, P.C. Nahar Avenue, Kolkata-13 ward No. 51. The applicant has requested to take stringent action against the owner of the said premises.	Smt. Abani Kanta Maji At - 52A, Indian Mirror Street, Kolkata-700013
13	08.04.2024 By Email	Illegal sand mining in the river front of Baitarani River in the district of Jajpur, Odisha & Harassing the villagers of Dhanatri under Mulapal Gram Panchayat under Korei block of Jajpur Odisha. Sand mines in the river front of Baitarani in the areas of the revenue	Villagers of the Dhanatri At - Mulapal Gram Panchayat under Korei block of Jajpur Odisha

		<p>village of Dhanatri, Ranapal &amp; Khiro are declared as illegal but there are numbers of sand mafias along with Bahubali Neta and his brother directly mining of sand during night times every day with more than 20 nos. of JCBs. The villagers of dhanatri always tried to protest for future flood and natural vegetation against illegally sand minings. Neither District Administration of Jajpur, IIC of Panikoili Police Station, SDPO, Jajpur, Vyasaganar Tahsildar etc. receiving complaint nor taking any action. On 07/04/2024 the villagers protested against such illegal sand mining of Sand mafias, The Local Police Station &amp; SDPO illegally arrested the villagers with false cases with non bailable offences. Arrested villagers are forwarded to court and now all are in the jail, appealing for justice but no one even listens to the matter in the district with the fear of Bahubali neta and his brother. The applicants have requested to take necessary action against violators.</p>	
14	<p>Dated Nil Received by Speed Post on 12.04.2024, 18.04.2024)</p>	<p>Complaint/Representation regarding violation of "The Rule 5, sub- rules (5) of the West Bengal Clinical Establishment (Registration, Regulation and Transparency) Rules, 2017 by <b>MITRA SANGH HOSPITAL</b> situated at premises no. 116, Rajballav Saha Lane, Naora, Shibpur, Howrah. Having Illegal Ground Plus Six (G+6) floor building without any sanction plan from howrah municipal corporation and said hospital has also not complied Section 21(3 &amp; 4) in WBCE (R, R &amp; T), Rules, 2017 by not obtaining the authorization/license/ NOC under the WB Fire and Emergency Service Act, 1950 as the hospital building itself illegal and has no sanction building plan. The said hospital has also by not obtainingthe authorization/license / NOC from WBPCB under the Bio-Medical Waste (Management and handling) Rules, 1998 and by doing this said hospital playing with the Public safety and Public Health and risking the life of patients. The applicant requested for demolishment of the said unouthrized illegal hospital and stop further construction which may be collaps at ant time.</p>	<p>Mohammad Shamim S/o Late Phool Mohammad, At - Premises No. 7Cowies Ghat Road, P.S. Shibpur, Howrah-711102</p>
15	<p>14.04.2024 By Email</p>	<p>Request to stop illegal logging with JCP and maintain ecological Ballance by</p>	<p>Sh. Sahajan Molla, S/o Yead</p>

		protecting arable Land. Dams have been created by cutting the soil and creating fish farms by JCB. Therefore, shortage of underground drinking water over a wide area. All the deep tube wells in that area have disappeared due to non-flow of potable water. In addition, different types of chemicals and dead animals such as cows, buffaloes, goats, chickens, and pulses are being used as fish food to raise fish in a short period of time. Due to which the atmosphere and environment is getting polluted. And everyone from children to old people in the area is suffering from various diseases. Applicant has requested to intervention to stop these shootings.	Ali Molla At-Village- Chandibari, Post- Chandibari, Police Station - Jibantala, District - South 24 Parganas.
16	25.04.2024 By Email	The article titled as "Jharsuguda under pollution envelope" published in the oriya paper on 11/04/2024 highlighted the pollution around Jharsuguda due to different industries around Jharsuguda such as Vedanta, JSW BPSL, OPGC, JSW Power, NTPC thermal etc. These industries emit pollution into the air continuously. In addition, continuous movements of thousands of heavy vehicles carrying coal and industrial products also add to such pollution. The applicant prayed to inspect the industries and order remedial measures to control pollution around such industries look into the mode of transportation of coal and industrial products from mines and industries and direct the authorities to introduce railway transportation by introducing new railway lines from mining areas to industrial areas to curtail the environmental pollution due to movement of thousands of heavy vehicles.	Smt Haripriya Patel 106, Lumbini Enclave Chandrasekhar pur Near Care Hospital Bhubaneswar- 751021
17	30.04.2024 By Speed Post	Rabindra Sarobar is a natural heritage site. It was declared a "National Lake" on 3 <sup>rd</sup> Dec,2001 under National Lake Conservation Plan (NLCP) by the MoEF&CC, Govt. of India. About 5 Bighas of Green Buffer land opposite to Calcutta Rowing Club has recentaly been surreptiously transferred to Calcutta Entertainment Club Foundation, Haripada Dutta Lane, Kolkata for a nominal monthly rent for	Ms. Sumita Banerjee, For Lake Lovers Forum, Mr. S M Ghosh, Environmentalist & Green Technologist and 1134 others At - Lake Lovers Forum, 125, Rash Behari Avenue,

		<p>promoting celebrities' cricket which is not a sport but a social event for amusement. By such wrongful acts and deeds, KMDA is depriving thousands of Morning Walkers, Runner, Joggers, Young Boys etc. of their daily routine exercises and for maintaining health benefits.</p> <p>The applicants have requested to cancel and revoke the transfer of the land purportedly done in favour of Calcutta Entertainment Club Foundation and restore its position immediately for the use of the public so that the Green Barrier can be built to save the environment biodiversity and ecosystem of National Lake Rabindra Sarobar and also requested for treat this notice as demand for justice for the public and under Article 51(g) of the Constitution of India.</p>	Kolkata - 700029
18	03.05.2024 By Speed Post	<p>Burning of live grass by some miscreants in the locality around the crossing of street No. 787 and Street No. 706 in New Town Kolkata on 1st May 2024. This was viewed very seriously by the New Town Kolkata Development Authority (NKDA) for its dual impact of destruction of greenery and degradation of air quality in the area under NKDA. NKDA has requested to the Inspector-In-Charge, Eco Park Police Station to identify the person (s) perpetrating such environmental crime.</p>	Administrative Officer, New Town Kolkata Development Authority, Plot No. DG/13, Premises No. 04-3333 Action Area-ID, New Town, Kolkata - 700156
19	04.05.2024 By email	<p>Petition Urging Immediate Action to Protect Dying Rivers in Odisha and Combat Climate Change.</p> <p>The applicant has requested to issue specific directives to concerned state agencies and stakeholders to take immediate remedial measures to address the identified threats to the rivers in Odisha, including industrial pollution, agricultural runoff, and unregulated sand mining. The critical issue of deteriorating river health in Odisha, exacerbated by global warming and climate change. This petition is grounded in legal statutes, established precedents, and constitutional obligations to protect the environment, public health, and combat climate change.</p> <p>The applicant has also requested to NGT</p>	Prof. (Dr.) Kapileswar Mishra, Flat No 404, Vinayak Tower, Back Side of Yatri Niwas, Laxmisagar, Bhubaneswar, India Orissa, Pin: 751006

		to intervene to protect the constitutional rights of citizens to a clean environment, the sustainable management of natural resources, and to combat climate change.	
20	05.05.2024 By email	<p>The illegal filling of a village pond with debris/dolochar/fly ash/waste material by the Bhaskar Steel plant in a tribal village pond at Nuapada under Kaleiposh Panchayat, near National Highway NH-143, closer to the Luthurba area (near Brahmani River), local villagers have submitted numerous grievance petitions to the State Pollution Control Board (SPCB).</p> <p>OSPCB regional office in Rourkela serves as the primary authority responsible for addressing the illegal dumping of waste material by the Bhaskar Steel plant in the Nuapada pond and its vicinity around National Highway NH-143 near Luthurba, in close proximity to the Brahmani River, within the Sundargarh, Odisha.</p> <p>The applicant has requested to take urgent action against this illegal dumping of the waste materials by the Bhaskar Steel plant. (Ref. NGT Case No. 82/2024/EZ).</p>	<p>Social activists under Kaleiposh Panchayat and under Lahunipara block &lt;rajamunda.officials@gmail.com&gt;</p>
21	05.04.2024 By Speed post	<p>One application received in Odia vernacular and could not translated into English.</p>	<p>Sh. Sanjay Majhe &amp; 3 others At- Chandrashekharpur, Neelapor, Mahimadadi, Gondia, Dhenkanal - 759014</p>

*Raja Chatterjee*  
(Raja Chatterjee)

Registrar

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NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH KOLKATA

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